

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

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GAXXXXXX/CCP No. 86 of 19 92 in OA-1754/87

R. D. Sharma In person
APPLICANT (S) COUNSEL

VERSUS
Union of India
RESPONDENT (S) COUNSEL

Date	Office Report	Orders
	6.3.1992 None appears for the petitioner. Office objections have also not been removed. Hence, dismissed. as <i>(Signature)</i> (P. C. Jain) Member (A)	<i>Malimath</i> (V. S. Malimath) Chairman